IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(IB)-507(PB)/2017

IN THE MATTER OF:

M/s. Gupta Ji Electric Co.

Vs.

Amrapali Dream Valley Pvt. Ltd.

Applicant/petitioner

Respondent

Order under Section 9

Order delivered on 28.11.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Respondent:

For the Applicant/petitioner: Mr. Anurag Sharma & Ms. Gunjan Mittal, Advs.

Ms. Rati Tandon & Mr. Dhruv Gandhi, Advocates

ORDER

For order, see (IB)-506(PB)/2017

28.11.2017 VINEET